## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 291/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Zuari Agri Sciences Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act, 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Sr. Counsel Adv. for Savan

Gaurau Joshi Petitioner Savan

alw.

Senila Chavan

## ORDER

CSP 291/230-232/NCLT/MB/MAH/2017 CSP 294/230-232/NCLT/MB/MAH/2017 CSP 296/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 26.07.2017.

Sd/-V. Nallasenapathy Member (T)

B.S.V. Prakash Kumar, Member (J)